

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Excise Appeal No.585 of 2009

(Arising out of Order-in-Original No.11/MP/Denovo/Commr/09 dated 30.07.2009
passed by Commissioner of Central Excise, Ranchi.)

Shri Hari Krishna Budhia

...Appellant

VERSUS

Commissioner of Central Excise, Ranchi

.....Respondent

APPEARANCE

Shri Kartick Kurmy, Advocate for the Appellant (s)

Shri S.S.Chattopadhyay, Authorized Representative for the Respondent (s)

**CORAM: HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)
HON'BLE SHRI BIJAY KUMAR, MEMBER(TECHNICAL)**

DATE OF HEARING : 25 October 2019

DATE OF DECISION : 17/12/2019

The Appeal is allowed. For order, see order of date in Excise
Appeal No.584 of 2009.

SD/
(P.K.CHOUDHARY)
MEMBER (JUDICIAL)

SD/
(BIJAY KUMAR)
MEMBER (TECHNICAL)